



DIRECTORATE OF INFORMATION & PUBLIC RELATIONS

Government of Mizoram

Page Links: <https://dipr.mizoram.gov.in/post/judicial-high-power-committee-grants-early-pardon-to-selected-prisonersp>

JUDICIAL HIGH POWER COMMITTEE GRANTS EARLY PARDON TO SELECTED PRISONERS

With the pandemic Covid-19 looming large and following the Supreme Court's directive to ease up the number of inmates in already crowded jails, Mizoram's High Power Committee under the Chairmanship of Gauhati High Court Judge Michael Zothankhuma has granted remission to 48 selected prisoners from the Central and district jails, who are near to completing their terms of imprisonment. Besides them, the High Power Committee has also released with PR Bond, 290 Under Trial Prisoners (first-time offenders), thus bringing the total number of 'freed' prisoners to 338.

The High Power Committee has also entrusted each District Deputy Commissioner and Superintendent of Police with the charge of escorting the prisoners safely to their respective homes.

Written by: Mina Zoliani, MIS, Deputy Director (https://dipr.mizoram.gov.in/posts?author_user_id=34)

Dated: 3rd Apr 20 9:25 PM

<< PREVIOUS (</post/donation-to-cm-relief-fund-on-342020>)

NEXT >> (</post/summary-of-important-press-releases-of-the-government-on-covid-19-english1585757504>)

INFORMATION & PUBLIC RELATIONS DEPARTMENT



SITE STATISTICS SINCE 2006

Total Visitors
15,81,335

Total Pageviews
16,02,561

Powered By Google Analytics

PRESS RELEASE ARCHIVES

- > **2020**
- > **2019**
- > **2018**
- > **2017**

- > 2016
- > 2015
- > 2014
- > 2013
- > 2012
- > 2011
- > 2010
- > 2009
- > 2008
- > 2007
- > 2006

**This website belongs to DIRECTORATE OF INFORMATION & PUBLIC RELATIONS,
Government of Mizoram, India.**

Under SENHRI - e-Governance Web-Framework (eGWF)

Developed by Mizoram State e-Governance Society (MSeGS) ([//msegs.mizoram.gov.in](http://msegs.mizoram.gov.in)),

Hosted by Department of ICT (<https://dict.mizoram.gov.in>), Government of Mizoram

